## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1430 ANSWERED ON:05.03.2010 GRIEVANCES OF NURSES Antony Shri Anto;Rajesh Shri M. B.;Thomas Shri P. T.

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has received any complaints regarding the grievances of nurses working in the hospitals including in the private sector across the country;
- (b) if so, the details thereof during the last three years and the current year and the action taken by the Government thereon;
- (c) whether the Government has constituted/proposed to constitute a committee to study the problems and grievances of nurses across the country;
- (d) if so, the details thereof; and
- (e) the corrective steps taken or proposed to be taken by the Government to address the grievances of working nurses including in private sector in respect of their working hours, salary, bond system etc.?

## **Answer**

## THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRIS. GANDHISELVAN)

(a) to (e) Complaint has been received in respect of nurses working in private hospitals in Delhi regarding exploitation, ill treatment, improper working hours, disparity of wages, inhuman living conditions in nurses' hostels and non stipulation of duty/rest day. As the matter pertaining to private hospitals in Delhi come under the purview of the State Government of Delhi, they have been asked to ensure appropriate necessary measures to mitigate the grievances of nurses working in private sector.

No committee in this regard has been constituted by the Central Government.